

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 146/16	TP 180/17	For Clarification	391 / 394	Paul Resorts & Hotels Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATISH JOHN
SPJ Legal

Advocate for petitioners.

2) Pruma Hatti

Roc

3) NARAYAN KUMAR OLOL
Asst.

Counsel for petitioner is present. Today, the matter is listed for further hearing. Heard the counsel for petitioner. He has filed common synopsis for both this case and TP No.181/2017. OL is present. He has filed one report bearing OLR No.109/17 giving further clarification for the Scheme. OL has stated that the Scheme can be approved and there is no impediment for the Scheme being approved by the Tribunal.

Therefore, the matter is reserved for orders.

MEMBER (J)

MEMBER (T)